

**Name of the corporate debtor: Revital Reality Private Limited (In CIRP)**

Date of commencement of CIRP: 04.06.2024

List of creditors as on: 08.07.2024

**List of operational creditors (Government dues)**

(Issued on 08.07.2024 at 02:00 PM)

S. No.	Name of creditor		Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income tax department	Government of India	25-06-24	6,123,814	159,031	Operational debt-Government dues	Nil	No	0.000%	Nil	Nil	Nil	5,964,783	As per information received from CD's officials, The assessment under section 147 of the Income Tax Act, but credit of TDS not been provided while demand was calculated. A response against outstanding demand has been filed on 28.11.2023 on the income tax portal. IRP is in process verifying the necessary facts.